THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): No, Sir; there has been no such communication from the World Bank to the Government of India.

रिजविस्टों को क्वार्टरों का ग्रलाट किया जाता

*५१८ श्रोमती सरला भदोरिया : क्या तिर्माण तथा श्रावास मंत्री यह बताने की कृपा करेंगे कि :

- (क) केन्द्रीय सरकार के उन कर्म-चारियों को जो सेना के रिर्जीवस्ट थे और चीनी आक्रमण के समय सेना में बुलाये गये थे, सेना से लौट ग्राने पर अभी तक क्वार्टर क्यों मही अलाट किये गये ;
- (ख) ऐसे कर्मचारियों की संख्या कितनी है; श्रीर
- (ग) उन्हें क्वार्टर कब तक अलाट कर दिये जायेंगे ?

†[ALLOTMENT OF QUARTERS TO RESERVISTS

*518. SHRIMATI SARLA BHADAU-RIA: Will the Minister of Works and Housing be pleased to state:

- (a) the reason why the Central Government employees, who were reservists in the military and were called for active service at the time of the Chinese attack, have not so far been allotted quarters on their return from active service;
- (b) what is the number of such employees; and
- (c) by when quarters will be allotted to them?

निर्माण तया आवास मंत्री (श्री मेहर चन्द खन्ना): (क) से (ग). 'मौजूदा ऐमर्जेंसी के दौरान ऐक्टिव सर्विस के लिए बुलाए गये या डिफेंस फोर्सेस में शरीक होने की जिन सरकारी मुलाजिमों को इजाजत दे दी गयी थी उनके परिवार के लोगों के लिए जनरल पूल में रिहायश कायम रखने" के सिलसिले में रक्षा मंत्रालय के मिश्वरे से दिसम्बर, १६६३ में एक फैसला किया गया था। इस सिलसिले में २० दिसम्बर, १६६३ को जारी किये गये आदेश को एक कापी सभा पटल पर रखी है। [बे खिये परिशिष्ट ४६, अनुपत्र संख्या ५०।] इससे यह पता चलेगा कि इस आदेश में वे सरकारी मुलाजिम भी आ जाते है, जो कि डिफेस सर्विस के रिजर्विस्ट है इनमे टेरिटोरियल आर्मी और आकर्जेलिरी ऐयर फोर्स तथा वे लोग भी शामिल है. जिन्हे एक्टिव सर्विस के लिए बुलाया गया था।

मिलिट्री ड्यूटी पर बुलाये गये वे रिजिविस्ट जिनके पास जनरल पूल में मकान नहीं थे उन्हें दूसरे हकदार सरकारी मुलाजिमों की तरह ही समझा जायेगा।

†[The MINISTER of WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) to (c). In consultation with the Ministry of Defence, a decision was taken in December, 1963, in legard to the "Retention of General Pool Accommodation by the families of Civil Government Servants who are permitted to join the Defence Forces or who are called up for Active Service during the present Emergency".

A copy of the order issued in this connection on the 20th December 1963 is laid on the Table of the Sabha. [See Appendix XLIX, Annexure No. 50.]

It will be noticed that the order also covers those Government servants who are in the reserves of the Defence Services, including those in the Territorial Army and the Auxiliary Air Force, and who are called up for active service.

The reservists who were called up for military duty and who were not in occupation of General Pool Acare to be treated at commodation. par with other eligible Government servants.l

MARKETS CONSTRUCTED IN DELHI BY THE WORKS AND HOUSING MINISTRY

- *519. SHRI B. K. GAIKWAD: Will the Minister of Works and Housing be pleased to state.
- (a) whether it is a fact that some shops were reserved for the persons belonging to the Scheduled Castes and Scheduled Tribes in the markets constructed by his Ministry in Delhi;
- (b) if so, whether it is a fact that this policy is not being implemented by Government; and
- (c) if so, what is the reason therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) No.

(b) and (c). Do not arise.

ACCOMMODATION TO GOVERNMENT EMPLOYEES IN DELHI

- *520. SHRI D. B. DESAI: Will the Minister of Works and Housing be pleased to state:
- (a) whether it is a fact that a large number of Central Government employees in Delhi, who have put in 9 to 10 years service, have not so far been provided with Government accommodation:
- (b) if so, what are the reasons thereof and the approximate time by which such employees are likely to get accommodation; and
- (c) what is the number of Government quarters which are ready or likely to be ready for allotment in the next two months?

THE MINISTER OF WORKS AND HOUSING (Shri MEHR CHAND KHANNA): (a) Yes.

- (b) The number of Government servants involved is over 1 lakh in Delhi against an availability of about 36000 residences only in the general pool.
- (c) About 6000 houses are under construction and another about 4700 are to be taken up shortly of which about 3500 are likely to be completed during 1964-65. Some of these houses will be available in the next two months.

KADANA IRRIGATION PROJECT

- *521, SHRI M. C. SHAH: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether the Governments of Gujarat and Rajasthan have now come to an agreement regarding the Kadana Irrigation Project; and
- (b) if so, why this project is not being implemented?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO); (a) Yes, Sir.

(b) The project is under examination in the C.W. and P. Commission.

तवा परियोजना

*५२२. श्री गिरिराज किशोर कपुर: क्या सिचाई तथा विद्युत् मन्नी यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि तवा परि-योजना का कार्य बीच में रोक दिया गया है :
- (ख) यदि हां, तो उसके क्या कारण हैं ; श्रीर
- (ग) यह परियोजना सम्भवतः कब तक पूर्ण हो जायेगी ?